

SHRI BHUPESH GUPTA: May I know whether it is not a fact that when this matter was first discussed at one of the conferences or meetings organised by the Rehabilitation Ministry together with the State Government and Members of Parliament it was suggested by many people that this kind of scheme through private institutions would not work and that the State itself should undertake starting these units in order to rehabilitate displaced persons?

SHRI MEHR CHAND KHANNA: We are trying both in the public sector and the private sector.

HANDLOOMS IN ASSAM

•148. SHRI S. C. DEB: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any census of the handlooms operating in the State of Assam has recently been taken up by Government;

(b) if so, what is the number of working and idle looms in the State, district-wise;

(c) whether there is any scheme to set the idle looms into operation;

(d) how the Handloom Board is functioning in the State of Assam and whether the work is progressing according to plan; and

(e) whether it is a fact that the Handloom Industry and the Silk Industry in the State of Assam are being administered by one Department?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO) : (a) to (e). The information is being collected and will be laid on the Table of the House.

SHRI S. C. DEB: May I know when the information will be available and whether there is any separate Handloom Board in Assam for

the encouragement of the handloom industry?

SHRI N. KANUNGO: We have asked the State Government to furnish the information and as soon as it is available, it will be placed here. As to whether there is a Handloom Board set up by the State Government, that information has got to be furnished by the State Government and we have asked for it.

SHRI S. C. DEB: May I know whether the Handloom Board organised by the Centre long ago has regional centres in other areas also and how they are functioning?

SHRI N. KANUNGO: Yes, Sir. The All India Handloom Board has got a few regional offices where production is higher. It has not got a regional office in Assam. In some States they have instituted their departments for this and in some States they have set up Boards for administration.

ASSAULT ON FILMS DIVISION OFFICIALS IN THE GOLDEN TEMPLE, AMRITSAR

f SHRI MAHESWAR NAIK:
•149. J SHRI NAWAB SINGH
CHAUHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that serious disturbances took place in the Golden Temple, Amritsar in which some officials of the Films Division were assaulted and their cameras and other equipments damaged;

(b) if so, what are the detail* of the incident; and

(c) whether Government have taken any action in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) It is a fact that some

fThe question was actually asked on the floor of the House by Shri Maheswar Naik.

disturbance took place in the Golden Temple and officials of the Films Division were assaulted and their equipment damaged.

(b) and (c) The State Government have intimated that a case has been registered under Section 435/427 of the Indian Penal Code and investigation is in progress.

SHRI MAHESWAR NAIK: May I know whether it was not a fact that prior permission had been obtained by those people who wanted to shoot some scenes for a documentary of the Government?

DR. B. V. KESKAR: Yes, Sir. It is a fact that not only was prior permission taken but all the arrangements and details were fixed in consultation with the Punjab Government and its officials, and permission was also taken from the Golden Temple authorities.

SHRI MAHESWAR NAIK: I want to know why this incident took place when prior permission had been taken.

DR. B. V. KESKAR: The incident was not the result of any action by any official either of the Golden Temple or of the Punjab Government and it was the behaviour of a mob of people who had gathered there which led to this incident, and the responsibility cannot be said to be of any officials.

श्री नवाबसिंह चौहान : समाचारपत्रों में प्रकाशित हुआ है कि उन्होंने वहाँ की जो एक आर्टिस्ट थी उसके एक पोज के ऊपर ऐतराज किया था। तो वह पोज क्या था और क्या यह बात सच है ?

डा० बी० बी० केशकर : यह बात गलत है जो आनरेबल मेम्बर कह रहे हैं। बात यह जरूर है, जैसा कि पहली रिपोर्ट से मालूम हो रहा है, कि आर्टिस्ट तो नहीं बल्कि जिस महिला को मंदिर में जाकर पूजा करने को कहा गया था और प्रान्तीय सरकार के कर्मचारियों की सलाह से उसको रखा गया था,

the Golden Temple and their

उसके बारे में कुछ लोगों ने ऐतराज किया कि यह अच्छी औरत नहीं है, हम चाहते हैं कि वह यहाँ न आए। और इसी पर वह इंसीडेंट हुआ है।

SHRI PURNA CHANDRA SHARMA: Is it a fact that the temple is a private endowment and that the authorities of the temple do not give permission to outsiders to go in without their own permission?

DR. B. V. KESKAR: I have no information regarding the position of the temple, whether it is a private endowment or not, but as I said, the permission and close collaboration of the temple authorities were obtained before anything was done.

BHOPAL CAPITAL PROJECT

*150. SHRI NIRANJAN SINGH: Will the Minister of PLANNING be pleased to state whether it is a fact that the Working Group on the Bhopal Capital Project set up by the Planning Commission has recommended a total outlay of Rs. 13'25 crores on the project as against Rs. 19-05 crores envisaged earlier and, if so, what are the reasons for this cut?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): The Working Group on Bhopal Capital Project appointed by the Planning Commission has recommended an outlay of Rs. 13" 25 crores for stage I of the Project against Rs. 19- 05 crores proposed in the Project Report prepared by the State Government and Rs. 15-38 proposed by them earlier. The reduction in outlay recommended by the Working Group is generally based on the ground (a) that a certain number of buildings need not be built at present, (b) that dimensions of certain buildings should be smaller, and (c) that certain economies should be effected by adopting lower rates of construction etc. and otherwise.

SHRI NIRANJAN SINGH: What are those buildings which are involved in